

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 366/MP/2022**

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 seeking adjudication of dispute with NTPC Limited in respect of its National Thermal Power Plant Stage-II situated at Dadri.

Petitioner : BRPL

Respondent : NTPC

**Petition No. 367/MP/2022**

Subject : Petition under Section 79(1)(f) of the Electricity Act 2003 seeking adjudication of dispute with NTPC Limited in respect of its National Thermal Power Plant Stage-II situated at Dadri.

Petitioner : BYPL

Respondent : NTPC

**Date of hearing: 18.10.2023**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Buddy A. Ranganathan, Advocate, BRPL & BYPL  
Shri Rahul Kinra, Advocate, BRPL & BYPL  
Shri Girdhar Gopal Khattar, Advocate, BRPL & BYPL  
Shri Venkatesh, Advocate, Advocate, NTPC  
Shri Ashutosh Srivastava, Advocate, NTPC  
Shri Kartikay, Advocate, NTPC

**Record of Proceedings**

Due to a paucity of time, these Petitions could not be taken up for hearing. Accordingly, the Commission adjourned the hearing of the petitions. However, the learned counsel for the Petitioners requested that since pleadings are completed, these petitions, may be listed for hearing at an earlier date, as convenient to the Commission.

2. These Petitions will be listed for hearing on **13.12.2023**.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)